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കേരള സർക്കാർ
GOVERNMENT OF KERALA

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
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GOVERNMENT OF KERALA
2022



Ernakulam District

Kunnathunad Taluk

NOTICE

No: A2-1653/2022

18-02-2022

Notice is hereby given to all to whom it may be concern that A.K.Thulasy, W/o Late M.K.Achuthan, Mundackaparambi I House, Mudakuzha Kara, Vengoor West Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late M.K.Achuthan, Mundackaparambil House, Mudakuzha Kara who expired on 08-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M.K.Achuthan, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	A.K.Thulasy	Wife	79
2	Agitha.M.A	Daughter	53
3	Aby.M.A	Daughter	47

No: A2-1719/2022

18-02-2022

Notice is hereby given to all to whom it may be concern that Eldho, S/o Late Aleyamma Kuriakose, Narikuzhy House, Njaralloor Kara, Kizhakkambalam Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Aleyamma Kuriakose, Narikuzhy House, Njaralloor Kara who expired on 13-06-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Aleyamma Kuriakose, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Kuriako	Husband	65



2	Salomi.N.K	Daughter	40
3	Eldho	Son	38
4	Thambi Kuriakose	Son	36

No: A2-1724/2022

18-02-2022

Notice is hereby given to all to whom it may be concern that Vyshagh Vijayan, S/o Late K.R.Vijayan, Devi Sadanam (Kalleril) House, Puttumanoor Kara, Puthencruz Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late K.R.Vijayan, Devi Sadanam (Kalleril) House, Puttumanoor Kara who expired on 17-08-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K.R.Vijayan, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Renuka	Wife	52
2	Vyshagh Vijayan	Son	27
3	Vrindha Vijayan	Daughter	22

No: A2-1730/2022

18-02-2022

Notice is hereby given to all to whom it may be concern that Ushakumary.K.K, W/o Late P.R.Ganesan, Puthumanakkadu House, Pulluvazhy Kara, Rayamangalam Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late P.R.Ganesan, Puthumanakkadu House, Pulluvazhy Kara who expired on 27-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P.R.Ganesan, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Ushakumary.K.K	Wife	53
2	P.G.Anandhakrishnan	Son	21
3	P.G.Arya	Daughter	18



No: A2-1731/2022

18-02-2022

Notice is hereby given to all to whom it may be concern that Santha, M/o Late Balagopal.C.R, Chittakkattu House, Kanjirakkad Kara, Perumbavoor Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Balagopal.C.R, Chittakkattu House, Kanjirakkad Kara who expired on 03-01-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Balagopal.C.R, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Preetha	Wife	48
2	Nivedya Balagopal	Daughter	19
3	Nithila Balagopal	Daughter	16
4	Santha	Mother	77



Ernakulam District

Kunnathunad Taluk

NOTICE

No: A2-1835/2022

21-02-2022

Notice is hereby given to all to whom it may be concern that Shihab.V.A, H/o Late Sabitha Shihab (Sabitha.T.B), Vattappara House, Methala Kara, Asamannoor Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Sabitha Shihab (Sabitha.T.B), Vattappara House, Methala Kara who expired on 14-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Sabitha Shihab (Sabitha.T.B), . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Shihab.V.A	Husband	43
2	Muhammad Kaiz.V.S	Son	12
3	Alzamil.V.S	Son	9
4	Muhammed Asbin.V.S	Son	5
5	Muhammad Aizam Hazin.V.S	Son	2
6	Suhara	Mother	60

No: A2-1837/2022

21-02-2022

Notice is hereby given to all to whom it may be concern that Girija, W/o Late Rajesh.R, Pazhookudy House, Keezhillam Kara, Rayamangalam Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Rajesh.R, Pazhookudy House, Keezhillam Kara who expired on 30-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Rajesh.R,. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Girija	Wife	46
2	Hima Rajesh	Daughter	17
3	Abhinav Rajesh	Son	12

No: A2-1845/2022

21-02-2022

Notice is hereby given to all to whom it may be concern that Sameena.K.A, D/o Late Pathumma, Kammath House, South Vazhakulam Kara, Vazhakulam Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late Pathumma, Kammath House, South Vazhakulam Kara who expired on 08-01-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late Pathumma, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Nassiyathu Beevi.K.A	Daughter	51
2	Rassiyabeevi.K.A	Daughter	46
3	Sameena.K.A	Daughter	44
4	Mustaffa.K.M	Brother	69

No: A2-1912/2022

21-02-2022

Notice is hereby given to all to whom it may be concern that C.V.Paulose, S/o Late C.Varkey, Chirangara House, Peringole Kara, Aikaranad North Village, Kunnathunad Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various purposes in respect of the legal heirs of late C.Varkey, Chirangara House, Kuruppampady.P.O who expired on 22-11-1990 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late C.Varkey, . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kunnathunad within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	Aleyamma	Daughter	77
2	C.V.Paulose	Son	72



3	Leela (W/o Deceased son C.V.Jacob)	Daughter in law	75
4	Julie (D/o Deceased son C.V.Jacob)	Grand Daughter	48
5	Jimmy Jacob (S/o Deceased son C.V.Jacob)	Grand Son	46
6	Jaison (S/o Deceased son C.V.Jacob)	Grand Son	41

